

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

32.

CP/202(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Mohan Tolaram Kukreja

Vs.

Timestar Developers Private Limited

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Gaurav Shrawat, Ld. Counsel for the Petitioner present. None present for the Respondent.
2. In view of the Appeal is pending before the Hon'ble NCLAT, this CP is adjourned to **26.09.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)